NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 73/219/NCLT/AHM/2016 (New) C.P. No. 34/219/NCLT/AHM/2014 (Old)

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

Name of the Company:

Anil Kumar Poddar

V/s.

RFL International Ltd.

Section of the Companies Act:

Section 219 of the Companies Act, 1956

SIGNATURE

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION

1.

2.

ORDER

None present for Petitioner. None present for Respondent.

List the matter on 23.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of February, 2018.